

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s) . 4443/2017

RADHEY SHYAM MISHRA

Appellant(s)

VERSUS

THE ELECTION COMMISSIONER OF INDIA & ANR.

Respondent(s)

Date : 10-08-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Appellant(s) Petitioner-in-person

For Respondent(s) Ms. Meenakshi Arora, Sr. Adv. (Not present)
Mr. Mohit D. Ram, AORMr. K.K. Venugopal, A.G. (Not present)
Ms. Madhvi Diwan, Adv. (Not present)
Ms. Sadhna Sandhuy, Adv.
Mr. Abhinav Mukherjee, Adv.
Ms. Nidhi Khanna, Adv.
Mr. Mukesh Kumar Maroria, AORUPON hearing the counsel the Court made the following
O R D E RList on 13th September, 2017.(OM PARKASH SHARMA)
AR CUM PS(RAJINDER KAUR)
COURT MASTER